# GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

#### LOK SABHA

## **UNSTARRED QUESTION NO. †2802**

ANSWERED ON 04.01.2018

### DAMAN GANGA PINJAL RIVER LINK PROJECT

†2802. SHRI HARISHCHANDRA CHAVAN:

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the progress made in the work of Daman Ganga Pinjal River link project;
- (b) whether DPR of the said project has been completed;
- (c) if so, the details thereof; and
- (d) the other works which are to be undertaken after DPR to complete this project so as to provide the benefits to the people?

### **ANSWER**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (c) Damanganga-Pinjal (D-P) link project envisages construction of a dam at Bhugad across river Damanganga namely Bhugad dam, a dam at Khargihill across river Vagh, a tributary of Damanganga river namely Khargihill dam, a dam across river Pinjal namely Pinjal dam (proposed by Government of Maharashtra) and two tunnels of length about 17.488 km and 25.224 Km, connecting Bhugad reservoir with Khargihill reservoir and Khargihill reservoir with Pinjal reservoir respectively. The Project will provide 895 million cubic meters (including 316 MCM from Pinjal dam) of water annually to Mumbai alongwith 5 megawatt of hydro power.

The Detailed Project Report (DPR) of D-P link project was completed by National Water Development Agency (NWDA) in March, 2014 and submitted to Governments of Maharasthra and Gujarat. Advisory Committee of Ministry of Water Resources, River Development & Ganga Rejuvenation, in its meeting held on 8.7.2016, has accorded techno-economic clearance subject to submission of forest clearance from Ministry of Environment, Forest and Climate Change (MoEF&CC) for diversion of 1673.78 ha forest land and clearance for Resettlement and Rehabilitation (R&R) of tribal population from Ministry of Tribal Affairs (MoTA). The DPR of D-P link project has been submitted for Forest Land Diversion Clearance in MoEF&CC and for R&R of tribal population in MoTA.

(d) The Chief Minister of Maharashtra requested to include four intra-State link projects in D-P link and Par–Tapi–Narmada link projects in overall planning. These links are namely (i) Nar-Par-Girna, (ii) Par-Tapi-Godavari, (iii) Damanganga (Ekdare)-Godavari Valley link and (iv) Damanganga-Vaitarna-Godavari (Kadva Dev).

A draft Memorandum of Understanding (MoU) for sharing of water, power, cost, etc., of these two projects and projects suggested by Maharashtra State has been sent to concerned States of Maharashtra and Gujarat for concurrence.

The implementation of the projects can be taken up after signing of MoU by the two States and obtaining requisite statutory clearances.